

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.19/TT/2013

Date: 21.2.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission Tariff for provision of Bus Reactors in Northern Region (Group-II), for tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 21.3.2013:-

- (i) Reason for delay in commissioning the assets from 2 to 5 months along with the documentary evidence;
- (ii) Detailed reason for underestimating the cost in FR as mentioned in Form 5Bs (pages 42, 67, 86, 105, 123 and 142 of the petition), against each item;
- (iii) Actual date of commercial operation of the assets;
- (iv) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking regarding bench marking of capital cost of 765/400 kV Transmission lines and Sub-stations;
- (v) Explanation for equipment cost being underestimated and overhead being highly overestimated in the petition.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)